

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 209 of 2013**

**Dated : 14<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Neyveli Lignite Corporation Ltd. ... Appellant(s)**

**Versus**

**Central Electricity  
Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree  
Counsel for the Respondent(s): Mr. S. Vallinayagam

**ORDER**

It is represented that all the Respondents have been served and affidavit of service has been filed.

Mr. Vallinayagam, the learned counsel appearing for Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 10.12.2013 after serving copy on the other side.

Post the matter on **13.01.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**